

even if it is in the nature of portfolio investment.

- (ii) Such investment should not exceed 40 per cent in the equity.
- (iii) The new companies should be export-oriented or should undertake manufacturing activities covered under Appendix I of the Industrial Policy of 1973.
- (iv) Investment in the aforesaid pattern may be allowed in hotels.
- (v) Investment may also be allowed in new hospital projects

and such hospitals should have adequate provision for outdoor and emergency medical service to the general public and also for a minimum percentage of occupancy by Indian Public.

(b) While the creation of this new facility has been favourably received by some oil exporting developing countries, it is too early to expect specific results as the facility was announced only in the last week of October, 1980.

(c) It is also too early to expect investments in Private Sector under the above policy. However, the following loans and credits have been received by Government from Oil Exporting Developing Countries.

Loans/credits received from Oil Exporting Developing Countries during 1979-80 and 1980-81

(Figures in Millions)

Agency/Project	Date of Agreement	Currency	Amount
I. OPEC Fund			
(i) Korba Thermal Power Project	16 5-79	US \$	20.000
(ii) Ramagundam Thermal Power Project	24-10-80	US \$	20.000
II. Iraqi Fund for External Development			
Oil Credit	28 8-80	Iraqi Dinar	30.837
		US \$	104.163
	Total	US \$	144.163

Accumulation of yarn in Swadeshi Cotton Mills, Naini

*487. SHRI KUMBHA RAM ARYA: Will the Minister of COMMERCE be pleased to state:

(a) whether the stocks of yarn in the Swadeshi Cotton Mills, Naini have been accumulating resulting in an estimated loss of about Rs. 50 lakhs during the last 3 months;

(b) if so, the reasons for the accumulation of yarn stocks;

(c) whether the stocks of any other mill of NTC in U.P. have also exceeded the norms;

(d) if so, details thereof; and

(e) whether inflated profits are being shown in monthly returns by overpricing the stocks?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) No, Sir. The stocks of yarn in the Swadeshi Cotton Mills, Naini have always re-

mained well below the indicative norms. This unit has also not incurred any loss.

- (b) Does not arise.
- (c) No, Sir.
- (d) Does not arise.
- (e) No, Sir.

Memorandum from seafood exporters

*491-A. SHRI E. K. IMBICHIBAWA: Will the Minister of COMMERCE be pleased to state:

(a) have Government received any memorandum, representation, or complaint from the seafood exporters who are registered as small scale industrialists;

(b) whether Government are aware that the large scale sector have begun a division under the small scale sector for the export of seafoods; and

(c) how many out of the small scale sector engaged in 1970 for the export of seafood, have stopped the business and the reasons for their stoppage?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) The Government had recently received a memorandum from the Seafood Exporters Association regarding the impact of high cost of diesel on exports of marine products.

(b) The Marine Products Export Development Authority have informed that they are not aware of any such development.

(c) According to the information available, out of a total of 209 units in the small scale sector engaged in the export of seafoods during 1970, 123 small scale units have not exported Marine Products during 1979-80 for a variety of reasons including Mismanagement, Financial constraints, Inadequacy of raw material supply and Inter-se competition in the export sector. However, 470 more new small scale units have entered the business.

Committee for Promotion of Exports of Small Sectors Products

*492. SHRI AMARSINH RATHAWA: Will the Minister of COMMERCE be pleased to state:

(a) whether Government had appointed a Committee for the promotion of exports of the small sectors' products;

(b) if so, what are the terms and conditions for exporting small sectors' products;

(c) the names of products which have been selected for export; and

(d) the names of agency through whom this export will be made?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) and (c). The Committee is required to go into the details of the problems faced by the small scale sector from time to time. The Committee has identified some major product groups which include engineering goods, leather manufacturers, sports goods, marine products, processed food and chemicals and plastics.

(d) There are a number of agencies through whom small exporters can export their products, like the State Export Corporations, National Small Industries Corporation, State Trading Corporation, Minerals & Metals Trading Corporation, Export Houses etc.

यूरोपीय आर्थिक समुदाय के देशों का भारत से आयात में कमी करने का प्रस्ताव

*495. श्री तारिक अमबर: क्या वाजिद्वय मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यूरोपीय आर्थिक समुदाय के देश (पश्चिम जर्मनी, डेन्मार्क, इटली और ग्रायरलण्ड) भारत से आयात में कमी करने और कुछ वस्तुओं का आयात पूर्णतः बन्द करने के बारे में विचार कर रहे हैं;